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Title: Regarding reported killing of a Tamil fisherman employed by a fishing company in Qatar by pirates.

SHRI K. PARASURAMAN (THANJAVUR): Hon. Speaker, Madam, I would like to bring to the notice of the Government about the request of our hon. Chief Minister of Tamil Nadu, Puratchi Thalaivi Amma. In a letter written to the hon. Prime Minister, our hon. Chief Minister has painfully informed about the tragic incident which occurred in the high seas of the coast of Bahrain in which a fisherman named Thiru Antony Arul Anish, s/o Androse, hailing from Enayam Puthenthurai Fishing Village of Kanyakumari District, Tamil Nadu was shot dead by sea pirates...*(Interruptions)*

The body of the deceased fisherman is now reportedly kept at a hospital in Bahrain. The sudden demise of the fisherman has put his family to great financial and mental hardship...*(Interruptions)*

I would, therefore, once again request the Government of India on behalf of Dr. Puratchi Thalaivi Amma, to take all initiatives to arrange for the transportation of the body of the deceased fisherman back to Tamil Nadu at the earliest.

Madam, I would also request you to kindly direct the officials of the Indian Embassy to take up this matter with the employer and to ensure that the terminal monetary benefits are released to his family without any delay as well as take the initiative to prevent recurring of such incidents in future...*(Interruptions)*

Thank you.